

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 15711/2021

(Arising out of impugned final judgment and order dated 30-07-2021 in IA(ST) No. 9764/2021 passed by the High Court Of Judicature At Bombay)

BABUJI RAWJI SHAH

Petitioner(s)

VERSUS

S. HUSSAIN ZAIDI & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.126890/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 23-02-2022 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Mr. Arun K. Sinha, AOR
Mr. Rakesh Singh, Adv.
Mr. Narender Dubey, Adv.
Ms. Anjali Rajput, Adv.
Mr. Sumit Sinha, Adv.

For Respondent(s) Mr. Siddhartha Dave, Sr. Adv.
Ms. Liz Mathew, AOR
Mr. Abhishek Malhotra, Adv.
Ms. Naomi Chandra, Adv.
Ms. Sanya Dua, Adv.
Mr. Navneet R., Adv.
Ms. Vasudha Jain, Adv.
Ms. Saumya Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 24.02.2022 on top of the Board.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)